

का कमा रेड्डी : वह रिटेल के बारे में नहीं है सभी पूरी नीति नहीं की गई है।

श्री कंबर लाल मुस्त : बताया गया है कि 40 लाख रुपया खप दे चुके हैं।

श्री कमा रेड्डी : 40 लाख रुपया नहीं दिया है उस का पूरा काम हवाई पब्लिक सेक्टर ऑर्गेनाइजेशन के जरूरतों ने किया है।

Mr. Speaker: Next question.

Shri S. M. Joshi rose—

Mr. Speaker: No, Shri Rabi Ray, next question. How can I call you? Mr. Hem Barua wanted, Mr. Tapuriah wanted to put a question. If I allow only one and not allow the other, I will be found fault with.

Agitation by All India Railwaymen's Federation

*1294. Shri S. M. Banerjee:
Shri Madhu Limaye:

Will the Minister of Railways be pleased to state:

(a) whether his attention has been drawn to the decision taken by the All India Railwaymen's Federation in its Working Committee meeting held in Bombay on the 4th and 5th May, 1967 to start agitation;

(b) if so, the demands on which the agitation is likely to be started; and

(c) the steps taken by Government to meet those demands?

The Minister of State in the Ministry of Railways (Shri Parimal Ghosh): (a) and (b). Yes Sir. According to a resolution passed by the Working Committee of the All India Railwaymen's Federation, the Government was considered to have failed to honour their commitment for

grant of automatic rise in dearness allowance. Accordingly the Working Committee directed the affiliated Unions to observe "DEARNESS ALLOWANCE DAY" on 19.5.67 all over the country by holding meetings, taking out processions, wearing badges and issuing pamphlets etc.

(c) The report of the Gajendra-gadkar Commission on dearness allowance is under consideration of Government and an exchange of views thereon has also recently taken place with States' Chief Ministers. Decisions are expected to be taken in the near future and will be equally applicable to the railway employees.

Shri S. M. Banerjee: The hon. Minister is fully aware, more than me, that the report of the Gajendra-gadkar Commission is not being considered at all by the hon. Finance Minister who is not hearing me. So, I would like to know from the Hon. Minister whether, in view of this mounting discontent among the railwaymen throughout the country, this has been brought to the notice of the Finance Minister, to see that proper discussion takes place between the representatives of All India Railwaymen's Federation and the officials on the question of the DA commission report.

Shri Parimal Ghosh: We cannot take a unilateral decision in this matter. The matter has already been stated on the floor of the House by the Deputy Prime Minister and the Finance Minister that he was considering the matter and having discussions with the State Chief Ministers also. As soon as some sort of a decision is taken, whatever the decision, it will be announced on the floor of the House, whatever may be the decision, retrospective effect of the same will be given to the railwaymen also.

Shri S. M. Banerjee: Is he aware that one of the long outstanding demands of the railwaymen is the appointment of a wage board? Several times this was raised on the floor

of the House. I would like to know whether the Government is prepared to appoint a wage board, whether they have changed their mind or not.

Shri Parimal Ghosh: This is not part of the question.

श्री जयु लिखड़े : मैं इन से सवाल करना चाहता हूँ, कुछ चीजों को छीनने के संबंध में और कुछ चीजों को देने के संबंध में क्या मंत्री महोदय ने यहाँ पर ट्रेड यूनियन नेताओं को जो एयर कंडीशंड पार्सल दिये जाते हैं और बड़े अधिकारियों के लिए जो सैल्यू ग्राधि हैं उन पर विचार कर के छीनने का, रद्द करने का, फौसला किया है और रेलवे वर्कशाप में काम करने वाले जो मजदूर हैं उन के काम के बारे में कोई वैज्ञानिक ढंग से जीव इवैलुएशन करने के बारे में कोई फौसला किया है? जीव इवैलुएशन के बारे में क्या किया है और सैल्यू और एयर कंडीशंड पार्सल छीनने के बारे में क्या किया है?

Shri Parimal Ghosh: So far as the air conditioned saloons and passes are concerned, we have considered that matter and it is our view that these things are really essential for the working of railways. We are not going to take any decision in this particular matter at the present moment.

श्री जार्ज करनेजीब : मंत्री महोदय प्रश्न नहीं समझ रहे हैं।

श्री जयु लिखड़े : अध्यक्ष महोदय, मैंने एयर कंडीशंड पार्सल यूनियन नेताओं के छीनने के लिए कहा था और इन्होंने उस को सैल्यू के सवाल के साथ मिला दिया। वह ट्रेड यूनियन नेताओं के बारे में मैंने कहा था। ट्रेड यूनियन नेताओं को जो एयर कंडीशंड पार्सल देते और बुक करते हैं तो मजदूरों की जीव इवैलुएशन की मांग को दो और रास को छीन लो।

Mr. Speaker: He has said that they were not taking a decision.

The Minister of Railways (Shri C. M. Poonacha): The office bearers of the two respective federations are giving certain facilities. This forms part of the facility. It is not given to one federation and denied to the other.

श्री जयु लिखड़े : आप जीव इवैलुएशन करेंगे? रेलवे वर्कशाप में अब मजदूर लोग कहते हैं कि फलां काम हमारा नहीं है और फलां काम इस प्रकार का है तो यह जीव इवैलुएशन के बगैर कैसे हो सकता है?

Shri C. M. Poonacha: That is being done. We have introduced incentive scheme in many of the workshops; it is working very satisfactorily.

श्री जयु लिखड़े : जीव इवैलुएशन और इवैलुएशन का कोई संबंध है? इस से प्र. ज. महोदय क्या आप संतुष्ट हो गये?

Mr. Speaker: They are already undertaking it.

Shri Nath Pal: Earlier the hon. Minister stated that they were considering the finalisation of a decision on the Gajendragadkar Committee's recommendations. How far is it true that among the dangerous ideas with which the Government is toying, particularly the Finance Minister, one is to deprive the working class, that is government employees, of their legitimate due by imposing on them what is called the deferred payment? Is the Government toying with this idea? Do they know that the railway workers had already rejected this and said that whatever is due to them because of the rising prices must be given in cash and not by way of imposition of the so-called deferred payment?

Shri Parimal Ghosh: Government is waiting for the decision that will be taken by the Ministry of Finance. Whatever may be the decision, the railways will implement it.

Shri Nath Pai: That was not my question—whatever the Finance Minister does, we will also be doing. We know how they work. We know that there are 1,200,000 employees. Does he know that the railway workers have made it abundantly clear that whatever dearness allowance is due to them must be given to them now to meet their present grievances, and for the redressal of their present suffering. I do not want this laconic reply: whatever the Finance Ministry does, we shall follow.

Shri C. M. Poonacha: This question has to be viewed and examined along with the question of the entire set-up of employees under the Central Government. This cannot be discussed and a decision taken in isolation. Therefore, the matter is being discussed in its entirety, and the representatives of the Railway Board are closely associated in these discussions, and very soon we will come to a decision which will, I hope, be to the satisfaction of the employees, of the Central Government as well as the railway employees.

Shri Nath Pai: He said many things. Is there a proposal, I am asking what is his reaction? Is there any reply to that question? Even evasion should have its limit. He said whatever is being said, we shall consider. I am asking whether there is any proposal before them that the dearness allowance will be partly paid? Is there or is there not, let me know this. I want the reply.

Shri C. M. Poonacha: There are several proposals and suggestions which are engaging the attention of the Government at the moment.

Shri S. M. Banerjee rose—

Mr. Speaker: No; I have not called him. **Shri Fernandes.**

Shri S. M. Banerjee: I am not putting a question; only I want your guidance.

Mr. Speaker: Whatever it is, I do not allow it now.

श्री जार्ज करनेन्वीच : अध्यक्ष महोदय जब रेल मंत्री ने रेलवे बजट पेश किया था तब अपने कर्मचारियों का मंहगाई भत्ता बढ़ाने के वास्ते काफी पैसा खर्च करना तो था जब यह गवर्नेमण्टकर कमेटी की रिपोर्ट मंत्री महोदय के सामने है तब मंत्री जी भी फैसला अपने लिए लें लेकिन रेलवे बजट में उस क कर्मचारियों के लिए यह जो खर्च रकम रखी है तो तत्काल गवर्नेमण्टकर कमेटी के फैसले को खर्च में जाने का काम क्या रेलवे मंत्रालय करेगा ?

Shri Parimal Ghosh: It is a fact that during the time of the budget, it has been stated that the amount that will be necessary for the payment of this dearness allowance has been earmarked. But as I have said, we cannot take an isolated decision on this matter. Whatever decision that will be taken on the matter by the Ministry of Finance, as soon as that decision is received, the amount will be paid and with retrospective effect.

श्री जार्ज करनेन्वीच : अध्यक्ष महोदय मेरा व्यवस्था का प्रश्न है, मैं आप से पूछ रहा हूँ। मैं उन से कोई टेढ़े रास्ते से जवाब लेने की कोशिश नहीं कर रहा हूँ। अध्यक्ष महोदय, रेलवे सरकार की एक कमिश्नल इन्व्स्टिगेशन है और दूसरे इस सदन ने कर्मचारियों का मंहगाई भत्ता बढ़ाने के लिए पैसा मंजूर किया है तो जब यह हो मुझे है, मैं अध्यक्ष महोदय, आप से इस मामले पर व्यवस्था चाहता हूँ और आप चाहें तो मंत्री महोदय से इन का खुलासा सदन के सामने करायें।

Mr. Speaker: Is there an additional answer?

Shri C. M. Poonacha: Provision has been made, as the hon. Member is aware, for paying dearness allowance.

For the additional expenditure on the railway employees, provision is also made, but as to how this will have to be paid is a matter under discussion and that will be decided very soon, and then the amount that has been provided for by this House will be utilised.

श्री हुकूम चन्द कछवाय : उस के प्रन्दर समय कितना लगेगा ?

श्री एस० एम० जोशी : यह मामला सिर्फ रेलवे मजदूरों के लिए नहीं है बल्कि तमाम जो हमारे केन्द्रीय सरकार के नौकर हैं उनके लिए है और ऐसे जब सवाल खड़े होते हैं तो उन को हल करने के लिए आपस में बैठ करके एक जे०सी०एम० जैसी मशीनरी बनी पडी है तो उस का फैसला होने के पहले जैसी कि रेलवे बोर्ड और फाइनेंस मिनिस्टर के बीच में चर्चा होती है वैसे ही जे०सी०एम० की बैठक गुला कर उस में इस की चर्चा करके बाद में गवर्नमेंट फैसला करेगी या नहीं ?

Shri C. M. Poonacha: As I mentioned earlier, all these matters are under consideration, and a decision will be taken at a very early date. I cannot give any further information now in this regard.

Shri S. M. Joshi: May I appeal to the Finance Minister? अध्यक्ष महोदय, मेरा सवाल बिल्कुल स्पेसिफिक है कि ज्वाएंट कंसल्टेटिव मशीनरी जो बनी है .

Mr. Speaker: He cannot answer off-hand. He is not able to give a categorical answer.

श्री एम० एम० जोशी : हमारी रक्षा तो आप को करनी चाहिये । ज्वामंट कंसल्टिएशन मशीनरी जो बनी थी उस में सड़ाई झगड़े की बात नहीं है । उस में यह बतलाया गया है कि सब लोगों के नुमाइन्दे

होंगे । जैसे हमारे नुमाइन्दे बैठे हैं वैसे ही हुकूमत के बैठेंगे । जब रुपये पैसे का सवाल आयेगा और सुझाव बनेंगे आयेगे उन पर वहा चर्चा होगी और फैसला होगा । उस के बाद हम फैसलों पर चलेंगे । जब यह स्कीम बनी है तब क्या वह इस मशीनरी को खटाई में रखेंगे या उस पर कुछ भ्रमल होगा ?

Shri C. M. Poonacha: All these are the subject matter of discussion between the JCM machinery and Government. They are discussed in detail and a decision will be taken very soon. The representatives of the employees and the federations concerned are all well aware of it.

Shri Krishna Kumar Chatterjee: In view of the facts that Railways are a commercial undertaking and the DA so far given by the Government is not sufficient to cover the rise in prices, is the Government thinking of supplying food and other essential articles at subsidised rates to the railway employees, as was done several years ago, because the prices have gone up and they will be soaring higher and higher in the near future?

Shri Parimal Ghosh: Subsidised food was only introduced during war time. We have considered that matter and it gives rise to a lot of corruption and other things. Considering the present food position, the railways are not thinking of introducing subsidised food supply.

Mr. Speaker: Question 1295 has been transferred to the 31st for reply by the External Affairs Minister.

Travancore Titanium Products, Ltd.

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*1299. **Shri A. Sreedharan:**
Shri P. Viswambharan:
Shri Mangalathumadom:
Shri K. Anrudhan:
Shri P. C. Adichan:

Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) whether Government have re-